

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 02.02.2021

**ORDER NO. 11 of 2021**


Hon'ble President is pleased to partially modify the roster order no. 7 of 2021 from, **22.02.2021** to **26.02.2021** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORK(S) ASSIGNED
From <b>22.02.2021</b> to <b>26.02.2021</b>	Hon'ble Mr. Justice Dilip Gupta, President and Sh S. S. Garg, Member (Judicial) and Sh. P. V. Subba Rao, Member (Technical)	Larger Bench matters.

Note:

1. Division Bench matters will be taken after the hearing of Larger Bench matters, as notified.
2. In the event of non sitting of Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

**By Order**

  
**(Mukesh Gupta)**  
**Asstt. Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

  
**Asst. Registrar**

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**


Dated: 02.02.2021

**ORDER NO. 12 of 2021**

Hon'ble President is pleased to order the following sitting on **5.02.2021** for **CESTAT, New Delhi** to the extent indicated below:-

<b>PERIOD</b>	<b>CORAM</b>	<b>WORK ASSIGNED</b>
<b>5.02.2021</b>	Hon'ble Mr. Justice Dilip Gupta, President	DOO matter

**By Order**

  
**(Mukesh Gupta)**  
**Assistant Registrar**

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**Asst. Registrar**